

GOVERNMENT OF INDIA
MINISTRY OF HOUSING & URBAN AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 5799

TO BE ANSWERED ON APRIL 03, 2018

FACILITIES FOR URBAN POOR

5799. SHRI G.M. SIDDESHWARA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of policy, programme and time-bound action plan of the Government to provide drinking water, road, light and community building facilities in poor, deprived, labour and scheduled castes settlements in urban areas; and
- (b) the number of settlements in Karnataka to which financial assistance was provided for the above facilities during the last three years along with the details of funds provided to model towns of the State, town-wise?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING & URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

- (a) & (b) Urban Development is a State subject. The Ministry of Housing and Urban Affairs facilitates and handholds States/Union Territories (UTs) including Karnataka in this endeavour through its Missions -

Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and Smart Cities Mission (SCM).

AMRUT has provisions to improve urban infrastructure including water supply. An objective of the Mission is universal coverage of water supply viz a tap connection for every household in the Mission city. Under this Mission, the Central Government approves the State Plans and provides the central assistance to the States. The projects are designed, approved and executed by the States/UTs and Cities.

Under the SCM, some of the core infrastructure elements in a Smart City would include adequate water supply, assured electricity supply, sanitation, efficient urban mobility, affordable housing, especially for the poor etc. Implementation of Smart City is done by a Special Purpose Vehicle (SPV) set up at city level in the form of a limited company.

Details of Funds released to the State Government of Karnataka under the Missions is given in the Annexure.

**Annexure referred to in reply to Lok Sabha Unstarred Question No 5799
regarding 'Facilities for urban poor' for answer on 03 April, 2018**

The Ministry of Housing and Urban Affairs has approved SAAPs of Karnataka under AMRUT in three rounds in first three years itself, amounting to Rs. 4,952.87 crore including central share of Rs. 2,318.79 crore. So far an amount of Rs. 551.84 crore has been released to the State of Karnataka under AMRUT.

Funds released to Karnataka under the Smart Cities Mission

Name of cities	Total released (Rs. in crore)
Mangaluru	111
Belagavi	196
Shivamogga	111
Hubballi- Dharwad	111
Tumakuru	111